

Act, 1934, and other relevant statutes, and undertakes prudent regulation and supervision for the safety, soundness and systemic stability of the banking system.

Government initiates legislation for strengthening of the financial ecosystem and administrative strengthening of key institutions, besides supporting Public Sector Banks (PSBs) in terms of capital to supplement their efforts at generating capital and instituting reforms for responsive and responsible banking. As part of this, Government has initiated legislation for the Insolvency and Bankruptcy Code, amendments to the Banking Regulation Act and recovery related laws for strengthening the recovery ecosystem, and the Fugitive Economic Offenders Act, besides establishing Banks Board Bureau for top-level appointments at arms length and strengthening Debts Recovery Tribunals and Debts Recovery Appellate Tribunals. Further, for improving PSBs, Government has followed a comprehensive approach of recognition of stressed assets as NPAs, resolution of NPAs, recapitalisation of Public Sector Banks (PSBs), and reforms to strengthen banks.

(b) Bank managements are responsible to the regulator-cum-supervisor, shareholders and other stakeholders.

Budget allocation for Delhi Government

868. SHRI AHMED PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Delhi Government received ₹36,776 crores from Government as budget in 2014 and ₹48,000 crores in 2018 as claimed by some MPs; and

(b) if not, the actual amount the Delhi Government received from Government in 2014 and 2018 respectively?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) and (b) No Sir, the Budget allocated by the Union Government to the Delhi Government for the FY 2014-15 (Actual) and FY 2017-18 (Actual) was ₹327 crore and ₹752.98 crore respectively. The Budget Estimate for the FY 2018-19 was ₹790 crore.

Formulation of reform agenda for Banks

869. DR. R. LAKSHMANAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government has announced a Public Sector Banks (PSBs) reform agenda;

- (b) if so, the details and salient features of the same;
- (c) whether Government has formulated any such agenda for Regional Rural Banks;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) A Reforms Agenda of Public Sector Banks (PSBs) aimed at Enhanced Access and Service Excellence (EASE) and encapsulating a synergistic approach to ensuring prudential and clean lending, better customer service, enhanced credit availability, focus on Micro, Small and Medium Enterprises (MSMEs), and better governance has been adopted. Reforms in the agenda include, *inter alia*, making it easier for MSMEs and retail customers to transact, significantly increasing access to banking services, near-home banking services, time-bound refund on unauthorised electronic transactions, and mobile ATMs in underserved districts.

(c) to (e) Steps taken by Government to reform Regional Rural Banks (RRBs) include, *inter alia*, the following:—

- (i) Enactment of Regional Rural Banks (Amendment) Act, 2015 to strengthen the capital base and improve their overall capabilities and making provision for RRBs to raise capital from source other than Central Government or State Government or Sponsor Bank, subject to the shareholding of Central Government and Sponsor Bank shall not be less than Fifty-one per cent,
- (ii) Revision of guidelines to make the system of appointment of auditors for RRBs more objective and transparent to improve quality of audit, and
- (iii) Improvement in the recruitment process.

Diversion of cess

870. SHRI SUKHENDU SEKHAR RAY: Will the Minister of FINANCE be pleased to state:

- (a) the amount of cess collected by Government during the financial years 2015-16, 2016-17 and 2017-18, the details thereof, year-wise;
- (b) the amount of cess, out of cess collected that remained unutilised during the aforesaid financial years, the details thereof, year-wise;